

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.202

IA-5701/2021IA-5702/2021IA-5703/2021IA-5704/2021

In

IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav &Ors

.... **APPLICANT/PETITIONER**

Vs.

GRJ Distributors and Developers Private Limited.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 05.05.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Piyush Singh, Adv. Aditi Sinha, Adv. Lokesh
Bhola, Adv. Rahul Rajan

For the Respondent

: Sr. Adv. Vivek Kohli with Mr. Juvas Rawal, Adv.
Sandeep Bhuraria, Adv. Purbasha Panda

ORDER

IA-5701/2021 IA-5702/2021 IA-5703/2021 IA-5704/2021:-

Upon mentioning the matter by the Counsels, list the matter for further consideration on **9.05.2022** as part heard.



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)